GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4051 ANSWERED ON:18.08.2010 INDO CHINA LAND ISSUE Mahto Shri Baidyanath Prasad;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Chinese representatives have sought an assurance from India from time to time that its land should not be allowed to be used against China;
- (b) if so, the details thereof;
- (c) whether the Government of India has also urged upon China for co-operation for non-use of Pak occupied land of India against the interests of India;
- (d) if so, the details thereof; and
- (e) the reaction of Chinese Government in this regard?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

- (a) to (b): India and China have established a Strategic and Cooperative Partnership based on the principles of Panchsheel, equality and mutual sensitivity to each other's concerns and aspirations. The two sides have reiterated this position on many occasions, including in the document on 'A Shared Vision for the 21st Century' signed during the visit of the Prime Minister of India to China in 2008.
- (c) to (d): Government has raised the issue of Chinese activities in Pakistan Occupied Kashmir with the Chinese side and has clearly conveyed India's consistent position that Pakistan has been in illegal occupation of parts of the Indian State of Jammu and Kashmir since 1947. Government has asked them to cease such activities.
- (e) China has stated that it regards Kashmir as a bilateral matter to be settled between India and Pakistan.